

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc Contempt Petition No.110 of 2005.

In

Original Application No.1496 of 1999.

At Allahabad, this the 9th day of March, 2006.

Hon'ble Mr. A.K. Bhanthnagar, J.M.

Hon'ble Mr. A.K. Singh. A.M.

Ram Kishore Singh Chauhan,
Aged about 58 years,
Son of Late Shyam Singh Chauhan,
Resident of House No.290,
Mohalla Safipur-II, Harjinder Nagar,
Kanpur - 208007,
Retired from the Post of UDC,
Ex M E S No.164379, O/o Head Quarter,
Commander Works Engineers,
Air Force, Chakeri, Kanpur.

....Applicant.

By Advocate : Shri N.K. Nair
Shri M.K. Upadhyay.

Versus

- 1.Lt. Gen. Ranjeet Singh,
Engineer-in-Chief, Hd. Qrs.,
Commander-in-Chief's Branch,
Kashmir House,
D H Q P O New Delhi-110011.
- 2.Maj. Gen. Daljeet Singh,
Chief Engineer, Central Command,
Cantt., Lucknow.
- 3.Shri N.P. Srivastava,
Commander Works Engineer,
Kanpur Cantt., Kanpur.

...Respondents.

By Advocate : Shri S.Singh.

O R D E R

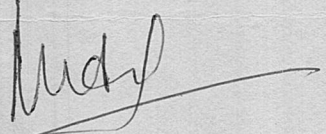
By Hon'ble Mr. A.K. Bhanthnagar, J.M. :-

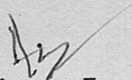
Learned counsel for the respondents submits
that order dated 3.12.2004 passed in OA No.1496/99
has been challenged by the respondents in Writ

in

Petition No.72,384/05 ~~dated 25.11.2005~~ and the ^{28.11.05} Hon'ble High Court has granted a stay order in favour of the department as stated in Para 12 of the Supplementary Counter affidavit filed by the respondents on 8.2.2006. The order of the Hon'ble High Court has also been attached alongwith affidavit. Copy of it has been supplied by the counsel for the respondents for perusal of the court but copy of the supplementary counter affidavit filed on 8.2.2006 is not available on the record. Registry is directed to place the same on the record immediately.

2. Under the facts and circumstances, the contempt petition is dismissed and notice issued to the respondents is hereby discharged. However, the applicant is granted liberty to get it revived by moving a Misc. Application in case stay order is vacated or the order of this Tribunal is upheld.


Member-A


Member-J

RKM/